Regulator for skill development bodies

3168. SHRI D. KUPENDRA REDDY: Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

(a)   whether there is any plan to set up a regulator for skill development bodies in the country;

(b)   if so, the details thereof and the reasons therefor; and

(c)   by when the regulator would come into effect?

THE MINISTER OF STATE IN THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI RAJ KUMAR SINGH): (a) to (c) The Ministry of Skill Development and Entrepreneurship (MSDE) has notified a non-statutory regulatory body, the National Council for Vocational Education and Training (NCVET), through a Government Notification dated 05.12.2018. The NCVET will merge the functions of National Council for Vocational Training (NCVT) and National Skill Development Agency (NSDA) and will regulate the functioning of entities engaged in vocational education and training, both long-term and short-term, and establish minimum standards for the functioning of such entities.

The primary functions of NCVET will include-recognition and regulation of awarding bodies, assessment bodies and skill related information providers; approval of qualifications developed by awarding bodies and Sector Skill Councils (SSCs); indirect regulation of vocational training institutes through awarding bodies and assessment agencies; research and information dissemination; grievance redressal.

Posts of trainers at training centres under Skill Development Programmes

†3169. SHRI HARNATH SINGH YADAV: Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

(a)   the details of existing training centres under skill development scheme in the country, State-wise;

(b)   the number of trainers for skill development training at existing training centres in the country; and

(c)   the required number of posts of trainers at training centres along with the details of filled-up and vacant posts respectively?

THE MINISTER OF STATE IN THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI RAJ KUMAR SINGH): (a) PMKVY 2016-20 does not

†Original notice of the question was received in Hindi.

mandate the establishment of skill development centres; however, it enables large number of prospective youth for taking up Short Term Training (STT) and Recognition of Prior Learning (RPL) through accredited and affiliated training centers (TCs) throughout the country. Under the scheme, for imparting the skill training, the accreditation and affiliation of TCs are being done under single window IT application known as SMART (Skill Management and Accreditation of Training Centres). As on 12.06.2019, there are 12,127 empanelled TCs under STT component of PMKVY 2016-20 across the country. The State/UT-wise details are given in the Statement (*See* below).

(b) and (c) Under PMKVY 2016-20, all the trainers are certified by Sector Skill Councils (SSCs). At the time of accreditation and affiliation, 'SSC certified trainer(s) at TC' for respective job role is a mandatory eligibility criterion. The training process starts only after the successful accreditation and affiliation of TC.

There is no fixed number of the trainers in a TC under the scheme, though it depends upon the job roles for which TC is accredited and affiliated. The number of trainers for a specific job role in a TC is decided by the respective SSC.

Further, in order to maintain records of certified trainers, a dedicated portal called 'Takshashila', has been developed. The portal also provides access to the Training of Trainers (ToT) guidelines, notifications on upcoming ToT programs and eligibility criteria for Trainers (and assessors). As on 15.07.2019, 18,443 certificates have been issued by concerned SSCs to respective trainers.

Statement

The State/UT-wise number of training centres under STT component of PMKVY 2016-20

Sl. No.	State/UT	No. of Training Centres under STT
1	2	3
1.	Andaman and Nicobar Island	6
2.	Andhra Pradesh	351
3.	Arunachal Pradesh	45
4.	Assam	280
5.	Bihar	424
6.	Chandigarh	37
7.	Chhattisgarh	162

1	2	3
8.	Dadra and Nagar Haveli	6
9.	Daman and Diu	11
10.	Delhi	344
11.	Goa	18
12.	Gujarat	358
13.	Haryana	1003
14.	Himachal Pradesh	224
15.	Jammu and Kashmir	343
16.	Jharkhand	145
17.	Karnataka	205
18.	Kerala	241
19.	Madhya Pradesh	899
20.	Maharashtra	469
21.	Manipur	73
22.	Meghalaya	37
23.	Mizoram	61
24.	Nagaland	35
25.	Odisha	339
26.	Puducherry	37
27.	Punjab	637
28.	Rajasthan	1324
29.	Sikkim	28
30.	Tamil Nadu	888
31.	Telangana	369
32.	Tripura	126
33.	Uttar Pradesh	1988
34.	Uttarakhand	238
35.	West Bengal	376
	Grand Total	12127